

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2864

ANSWERED ON:27.08.2013

RECRUITMENT OF TRIBAL YOUTH IN CAPF

Bhoi Shri Sanjay; Dharmshi Shri Babar Gajanan; Gaikwad Shri Eknath Mahadeo; Ganeshamurthi Shri A.; Kumar Shri P.; Paranjpe Shri Anand Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to raise Central Armed Police Forces (CAPF) battalion consisting entirely of local tribal youths from tribal areas hit by maoist insurgency;
- (b) if so, the details thereof along with the purpose behind this move;
- (c) whether the Government is also seeking relaxation of recruitment norms for potential candidates;
- (d) if so, the necessity for relaxation of norms by the Government; and
- (e) the other steps taken by the Government to recruit more youths from tribal areas to prevent the maoist from recruiting them along with total expenditure likely to be incurred in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

(a) & (b): The Ministry is considering to convert 2 of the already sanctioned battalions of Central Reserve Police Force (CRPF) into Auxiliary battalions for making recruitment of youths of all categories, including the tribals, of Left Wing Extremist (LWE) affected districts to gainfully engage and utilize the services of the unemployed youth of these districts on contractual basis for a period of 5 years.

(c) & (d): The Government is also considering to seek relaxation in educational qualifications & age criteria for recruitment of the potential candidates of all categories, as in the past recruitments, it has been noted by the Central Armed Police Forces (CAPFs) that many potential candidates, get disqualified for not meeting the prescribed educational qualification & age criteria.

(e): Special recruitment rallies are conducted by the Government through CAPFs in those areas/districts, including tribal areas, where a significant number of earmarked vacancies remain unfilled in the recruitment conducted by Staff Selection Commission (SSC) the Force. The total expenditure on such recruitment depends upon various factors such as number of districts in which the special recruitment rallies are to be conducted, the number of vacancies, the number of candidates who apply for the posts, number of candidates who participate in the pre-recruitment training, if imparted by the Forces to the potential candidates etc.

The expenditure specifically incurred for recruitment of tribal is not maintained separately. However, it is informed that in constable/GD recruitment-2012-13 conducted by Staff selection Commission (SSC), total expenditure of Rs. 12.52 Crore was incurred. In special recruitment rallies against unfilled vacancies of Constable/GD of the year 2011-12 conducted by CAPFs in Left Wing Extremist (LWE) affected districts in the year 2013, an amount of Rs. 1,57,27,600/- was sanctioned for the expenditure for conducting the recruitment rallies and pre-recruitment training to the potential candidates.